

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAVAN, New Delhi- 110 011

POLICY CIRCULAR NO. 12 (RE –2001)/1997-2002

Dated: 10-10-2001

To

All Licensing Authorities
All Commissioners of Customs,

Attention is invited to Public Notice No. 45- ITC (PN)/81 dated 05.09.1981 regarding Indo-Nepal Trade in Katha (Catechu).

Clarifications have been sought, whether the condition of registration of import contract on import of katha from Nepal as stipulated in the aforementioned public notice are still applicable.

In this regard, it is clarified that since quantitative restrictions on import of katha have already been removed, the public notice no. 45-ITC (PN)/81 dated 05.09.1981 is no more in operation.

This issues with approval of Director General of Foreign Trade.

(O . P. Hisaria)
Deputy Director General of Foreign Trade

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